

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5178
ANSWERED ON:27.08.2010
CGHS FACILITIES TO POLICE PERSONNEL
Patil Shri C. R.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the police personnel residing in Delhi and NCR also avail the CGHS facility;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the steps taken or proposed by the Government to provide medical treatment to them and their family members?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d) Police Personnel, who are drawing their salary from Civil Estimate of the Central Government, are eligible for obtaining CGHS facilities along-with their family members while residing in Delhi – NCR area.